

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 04th day of *July, 2019*.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application Number. 330/00621/2019.

Chandan Kumar, aged about 35 years, S/o Shri Arun Singh, Ticket Examiner, Kanpur Central, North Central Railway, Allahabad. R/o 4/7, Triveni Nagar, Meerpur Cant, District Kanpur.

.....Applicant.

VE R S U S

1. Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Personnel Officer, North Central Railway, Allahabad.

.....Respondents

Advocate for the applicant : Shri Vinod Kumar
Advocate for the Respondents: Shri Shesh Mani Mishra

O R D E R

Learned counsel for the applicant at the out set made a statement at the Bar that the applicant will be satisfied if a direction is given to the competent authority amongst the respondents i.e. Senior Divisional Personnel Officer, North Central Railway, Allahabad (respondent no.3) to consider and decide representation of the applicant dated 11.10.2017 (Annexure A-9) by a reasoned and speaking order.

2. Learned counsel for the respondents has no objection to this limited prayer.

3. In view of the limited prayer of the learned counsel for the applicant, the Senior Divisional Personnel Officer, North Central Railway, Allahabad (respondent no. 3) is directed to take a view on the representation of the applicant dated 11.10.2017 by passing a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order. The order so passed shall be communicated to the applicant

4. The OA is disposed of as above. No costs

5. It is made clear that nothing has been expressed on merits of the case.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...